

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीयकंपनीविधिअधिकरण**  
**CUTTACK BENCH**  
**कटकखंडपीठ**

**ORDER SHEET OF THE HEARING ON 12<sup>th</sup> SEPTEMBER, 2023, 10:30 A.M.**

(CP No. 119/CTB/2020), IA (Companies Act) No. 12/CB/2022,  
 IA (Companies Act) No. 59/CB/2022

**Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Ajay Kumar Nayak, ITO -Vs- ROC, Odisha & Z Infra Construction Pvt. Ltd.
Under Section	252 (3)

For Petitioner (s)

Mr. Debasis Satpathy, Adv.

For Respondent (s)

CP, Mr. Ujjwal Kumar, ROC-cum-OL, Odisha

**ORDER**

There is no representation for the petitioner. Ld. Company Prosecutor, Mr. Ujjwal Kumar appears on behalf of the ROC-Cum-Official Liquidator. List the matter on 17.10.2023.

At the end of the board, petitioner counsel Mr. Debasis Satpathy appeared and represented that due to some personal inconvenience, he could not be appeared before this Tribunal today when the matter called. His submissions noted.

Sd

**Shri Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**